

Annexure - 3

**Name of the corporate debtor: PME Infratech Private Limited;
Date of commencement of CIRP: 09th May, 2023;
List of creditors as on: 01st June, 2023**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab and Sind Bank	23-05-2023	15,67,01,853.76	15,67,01,853.76	Secured Financial creditor	15,67,01,853.76		No	100%	N.A.	N.A.	N.A.	N.A.	N.A.

Note: - Pursuant to Regulation 14(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the amount admitted is best estimated as per information provided by the creditor. Your kind attention is drawn towards the fact that the Suspended Directors of the Corporate Debtor has yet not furnished the latest accounting records and tally data backup. Hence, verification of the claim was made solely on the details provided by the creditor. The admitted amount may be subject to subsequent revision, based on additional information and clarification.